

**THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN):** (a) and (b) The Government of Madhya Pradesh have requested for provision of an additional amount of Rs. 62 crores for distribution of Interim Relief for a period of 3 years to the remaining residents of about one lakh in the 36 severely affected municipal wards of Bhopal. The proposal is being considered.

[English]

**Reopening of Punalur Paper Mill**

1100. **SHRI KODIKUNNIL SURESH:**

**PROF. SAVITHRI LAKSHMANAN:**

Will the **PRIME MINISTER** be pleased to state:

(a) the amount of debt which Punalur Paper Mill has to pay to ICICI and Canara Bank;

(b) Whether Punalur Paper Mill management has submitted any proposal to reopen the mill; if so, the reaction of the Union Government thereto;

(c) whether the Government have considered the request of the management of Punalur Paper Mill for withdrawal of receiver rule in that company; and

(d) if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN):** (a) Reportedly, an amount of Rs. 11.90 crores plus interest from 30-9-1987 onwards is due from M/s. Punalur Paper Mills Ltd. to Canara Bank. As regards ICICI, it is understood that the Corporation has filed a suit for Rs. 3.60 crores against the company.

(b) Reportedly, M/s. Punalur Paper Mills Ltd. has submitted a rehabilitation proposal to ICICI.

(c) and (d) It has been reported by Canara Bank that an appeal made by M/s. Punalur Paper Mills Ltd. for withdrawal of receiver rule is pending before the Court.

**Centrally Sponsored Industries in Kota**

1102. **SHRI DAU DAYAL JOSHI:** Will the **PRIME MINISTER** be pleased to state the details of the Centrally sponsored industries in Kota region of Rajasthan?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON):** There is only one Central Public Sector enterprise namely Instrumentation Ltd. with registered office in Kota region of Rajasthan.

**Criteria for Distribution of Edible Oils to States**

1103. **SHRI GOVINDRAO NIKAM:**

**SHRI PRAKASHBAPU VASANTRAO PATIL:**

Will the **PRIME MINISTER** be pleased to state:

(a) the criteria for the distribution of edible oils to the States;

(b) whether Maharashtra is deficit in edible oils and very low percentage of edible oil is given to the Maharashtra State in comparison to the other states;

(c) if so, the details thereof and whether the Government propose more allocation for the state; and

(d) if not, the reasons therefor?

**THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED):** (a) The allocation of imported edible oils to States/UTs is decided based on factors such as local availability of indigenous edible oils, realistic demand of the State/UT, availability of imported edible oils with the Government, pace of lifting etc.